

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 115**  
**(IB)-947/PB/2020**

**IN THE MATTER OF:**

State Bank of India  
v.  
Shagufta Khan

.... Applicant/petitioner

.... Respondent

**Order under Section 95 of IBC**

**Order delivered on 25.11.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

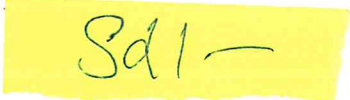
**PRESENT:**

For the Applicant  
For the Respondent

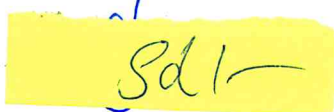
Mr. Kunal Godhwani, Adv.  
Mr. Hashat Nabi, Ms. Farah Naaz, Adv.

**ORDER**

List on 04.12.2020.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

25.11.2020  
Ritu Sharma